


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 05.08.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) A.S.162/2019</p> <p style="text-align: center;"><u>ORDER</u></p> <p>2) A.S.130/2019</p> <p>3) A.S.131/2019</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) Crl.Misc.804/2020</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>2) Crl.Misc.845/2020</p> <p>3) Crl.Misc.848/2020</p> <p>4) Crl.Misc.849/2020</p> <p>5) Crl.Misc.851/2020</p> <p>6) Crl.Misc.858/2020</p> <p>7) Crl.Misc.865/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>OBJECTION</u></p> <p>1) Crl.Misc.767/2020</p> <p>2) Crl.Misc.784/2020</p> <p>3) Crl.Misc.788/2020</p> <p>4) Crl.Misc.847/2020</p> <p>5) Crl.Misc.859/2020</p> <p style="text-align: center;"><u>ORDER</u></p> <p>6) S.C. 360/2019</p> <p>7) S.C. 95/2020</p> <p>8) S.C. 113/2020</p> <p>9) Crl.Misc.718/2020</p> <p style="text-align: center;"><u>JUDGEMENT</u></p> <p>10) S.C. 259/2018</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 05.08.2020 are posted to 20.08.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble
High Court of Karnataka.

II Additional District & Session Court, BRD

Cause List – 05.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 71/2017	Objection
2	Spl. Case 314/2017	Objection
3	Spl. Case 176/2020	Objection
4	Spl. Case 181/2020	Objection
5	Spl. Case 192/2020	Objection
6	Spl. Case 198/2020	Objection
7	Spl. Case 211/2020	Objection
8	Spl. Case 212/2020	Objection
9	Crl Misc 834/2020	Objection
10	Crl Misc 860/2020	Objection
11	Crl Misc 861/2020	Objection
12	Crl Misc 864/2020	Objection
13	Spl. Case 111/2017	Objection
14	Spl. Case 165/2020	Hearing
15	Crl Misc 783/2020	Hearing
16	Crl Misc 816/2020	Hearing
17	Crl Misc 820/2020	Hearing
18	Crl Misc 841/2020	Hearing
19	Crl Misc 850/2020	Hearing
20	Crl Misc 809/2020	Order
21	Crl Misc 812/2020	Order
22	Spl. Case 39/2008	Argument
23	Spl. Case 40/2009	Judgment
24	Spl. Case 81/2008	Judgment
25	Spl. Case 693/2011	Judgment
26	Spl. Case 37/2012	Judgment
27	Spl. Case 127/2012	Judgment
28	Spl. Case 194/2012	Judgment
29	Spl. Case 149/2013	Judgment
30	Spl. Case 154/2013	Judgment
31	Spl. Case 10/2014	Judgment
32	Spl. Case 69/2014	Judgment

33	Spl. Case 125/2014	Judgment
34	Spl. Case 188/2014	Judgment
35	Spl. Case 202/2015	Judgment
36	Spl. Case 242/2016	Judgment
	Spl. Case 146/2014	Judgment already pronounced (To hear on sentence)

Note: Other cases are adjourned as per direction of Hon'ble
HCK

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:05/08/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u> 1) M.A. 10/2011 2) R.A. 36/2016 3) R.A. 39/2016</p> <p><u>Further Arguments:</u> 1) R.A. 42/2015 2) R.A. 47/2016</p> <p><u>To hear:</u> 1) Crl.Misc. 838/2020 2) Crl.Misc. 843/2020</p> <p><u>Evidence:</u> 1) S.C. 4/1997</p> <p><u>To hear:</u> 1)M.C. 222/2020 2) S.C. 242/2019</p>	<p><u>ARGUMENTS</u> 1) S.C. 59/13 C/w 203/13 2) Crl.A. 70/2019</p> <p><u>Orders:</u> 1) Crl.Misc. 764/2020 2) Crl.Misc. 779/2020 3) Crl.Misc. 787/2020 4) Crl.Misc. 811/2020 5) Crl.Misc. 825/2020</p> <p><u>To hear:</u> 1) Crl.Misc. 827/2020</p> <p><u>Objections:</u> 1) Crl.Misc. 863/2020 2) S.C. 111/2020</p>

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:24/7/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 05-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	R.A. 239/2010 (Further Arguments)		Anjanappa Vs Hanumanthappa	N.R. Jayaprakash

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 05-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	CrI.Misc. 842/2020 (NOTICE)		MUBARAK AHMED Vs NELAMANGALA TOWN POLICE STATION	SADIQ I. J.
2	CRL.R.P. 42/2019 (ARGUMENTS.) IA/1/2019		ATHASHRI PARANJAPE SCHEMES Vs KARNATAKA STATE POLLUTION CONTROL BOARD	RAVI B NAIK
3	CRL.R.P. 47/2019 (ARGUMENTS.) IA/1/2019		ATHASHRI PARANJAPE SCHEMES Vs KARNATAKA STATE POLLUTION CONTROL BOARD	PRAMOD M.
4	CRL.R.P. 55/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		ATHASHRI PARANJAPE SCHEMES Vs KARNATAKA STATE POLLUTION CONTROL BOARD	PRAMOD M.
5	CRL.R.P. 56/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		ATHASHRI PARNJAPE SCHEMES BENGLAURU Vs KARNATAKA STATE POLLUTION CONTROL BOARD	PRAMOD M.
6	SC 54/2016 (ORDER)		SOLADEVANAHALLI POLICE STATION Vs A2. SHIVARUDRASWAMY	
7	SC 271/2019 (Objection)		MADANAYAKANAHALLI POLICE STATION Vs A1. JAGADISH	A
8	CrI.Misc. 795/2020 (Objection)		CHANDAN A. R. Vs MADANAYAKANAHALLI POLICE STATION	KARTHIK KUMAR AND ASSOCIATES
9	CrI.Misc. 796/2020 (Objection)		GAHAN A. D. Vs SOLADEVANAHALLI POLICE STATION	A. SAMPATH
10	CrI.Misc. 817/2020 (Objection)		SHIVACHARAN PRAJAPATHI Vs AVALAHALLI POLICE STATION	SURESH ASSOCIATES

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 05-08-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	CrI.Misc. 839/2020 (Objection)		PETER ISAAC Vs HOSAKOTE POLICE STATION	B. J. KRISHNA
Cases listed below are adjourned due to Covid 19				
12	CRL.A 69/2019 (Await LCR) IA/1/2019 IA/2/2019	19-10-2020	G.V. SARAVANAN Vs INDIRA SARAVANAN	BEALA JEMIMA